

Name of the Corporate Debtor: Hotel Horizon Private Limited			Date of commencement of CIRP: 19-11-2024			List of creditors as on: 21-11-2025			Amt in INR	
Sr. No.	Category of Creditor	Summary of Claims received		Summary of Claims admitted		Amount of Contingent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of Claims	Amount	No. of Claims	Amount					
1	Secured Financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured Financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured Financial creditors (other than financial creditors belonging to any class of creditors)	2	18,35,40,06,985	2	12,50,27,38,851	-	5,85,12,68,134	-	3	
4	Unsecured Financial creditors (other than financial creditors belonging to any class of creditors)	1	25,41,36,690	-	-	-	25,41,36,690	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	4	35,22,38,180	3	27,42,24,109	-	6,41,74,049	1,38,40,021	7	
8	Operational creditors (Other than workmen and Employees and Government dues)	5	1,82,75,994	5	1,06,53,007	-	-	76,22,987	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	30,47,65,609	4	14,88,12,729	-	-	15,59,52,880	9	
		17	19,28,34,23,458	14	12,93,64,28,697	-	6,16,95,78,873	17,74,15,888		

1. The list of creditors of the Corporate Debtor is subject to modification based on the ongoing claim verification process. The Resolution Professional ("RP") continues to receive clarifications, documents, and information from creditors, which may lead to revision in the status or quantum of claims.

2. The claims have been verified based on the contracts and supporting documents shared by the claimants. The RP has not verified the same with internal records of the Corporate Debtor on account of the same not being available with the RP.

3. The erstwhile IRP has filed application bearing I.A. No. 1129 of 2025 in C.P. (IB)/1241(MB)2022 under Section 19 of the Insolvency and Bankruptcy Code, 2016 ("Code") before the Hon'ble National Company Law Tribunal, Mumbai ("NCLT"), inter alia for non-cooperation by the suspended board of directors, including for not handing over several documents and information pertaining to the Corporate Debtor, including books of accounts, statutory financial data, asset registers, etc. which are essential for accurate claim verification and collation conducted done by the RP. The RP expressly reserves the right to revise the status or amount of claims in the event that further information is made available, particularly from the suspended board of directors or through independent verification.

** Claims received after the issuance of the request for resolution plans under Regulation 36B of the CIRP Regulations and/or beyond the period of ninety days from the Insolvency Commencement Date. Such claims may be taken on record only in accordance with the Regulation 13(1B) and 13(1C) of the CIRP Regulations.

Secured Financial creditors (other than financial creditors belonging to any class of creditors)

Amt in INR

Sr. No.	Name of Creditor	Details of Claim received		Summary of Claims received				Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% Voting share in CoC					
1	CFM Asset Reconstruction Private Limited	27-01-2025**	10,79,00,26,785	5,75,26,64,517	Financial Creditor	No	46.01%	-	-	5,03,73,62,268	-	
2	JM Financial Asset Reconstruction Company Limited	02-12-2024***	7,56,39,80,200	6,75,00,74,334	Financial Creditor	No	53.99%	-	-	81,39,05,866	-	
Total			18,35,40,06,985	12,50,27,38,851			100.00%			5,85,12,68,134	0	

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**Updated Form C from UBI was received on 27-01-2025 and that of Phoenix was received on 28-11-2024, though the Financial Assets were assigned by Union Bank of India and Phoenix ARC Private Limited to CFM Asset Reconstruction Private Limited on 29th March 2025 and 04th April 2025 respectively.

***Updated Form C from ACRE was received on 11-02-2025, though the Financial Assets were assigned by ACRE to JM Financial Asset Reconstruction Company Limited on 16th April 2025.

Unecured Financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of Creditor	Identification Number	Details of Claim received		Summary of Claims received					Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% Voting share in CoC
1	Vijaya Malhotra	0.00	07-06-2025***	25,41,36,690	-	Financial Creditor	No	No	-	0%	-	-	25,41,36,690	-	
Total				25,41,36,690	-				-		-		25,41,36,690	-	

1. No Claim has been received in this category till date. In the event any other claim is received / status of claims undergoes a change, the list of creditors will be duly updated.

2. Please note that the list of creditors as stated above is subject to update as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.

Operational creditors (Government Dues)

Amt in INR

Sr. No.	Name of Creditor	Details of Claim received		Summary of Claims received				Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% Voting share in CoC					
1	Commissioner of Customs NS-II	04-02-2025	87,95,268	25,40,994	Custom Dues	No	-	-	-	-	62,54,273	
2	Shri Shailen Ambegaokar, Assistant Commissioner, Division-II CGST & C EX, Mumbai West,	07-04-2025	65,36,701	23,58,592	GST Dues	No	-	-	-	-	41,78,109	
3	Revenue Department, Government of Maharashtra	29-05-2025	6,41,74,049	-	State Revenue Department claim	No	-	-	-	6,41,74,049	-	
4	Brihanmumbai Municipal Corporation	09-04-2025	27,27,32,162	26,93,24,523	Property Tax Dues	No	-	-	-	-	34,07,639	
Total			35,22,38,180	27,42,24,109						6,41,74,049	1,38,40,021	

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Operational creditors (Other than workmen and Employees and Government dues)

Amt in INR												
Sr. No.	Name of Creditor	Details of Claim received		Summary of Claims received				Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amout of Claim admitted	Nature of Claim	Whether related party?	% Voting share in CoC					
1	CBRE South Asia Pvt. Ltd.	03-12-2024	40,19,080	15,34,000	Valuation Services	No	-	-	-	-	24,85,080	
2	M/s Fuso Glass India Private Limited	02-12-2024	14,54,429	14,54,429	Construction Material	No	-	-	-	-	-	
3	Nicotra India Private Limited	29-11-2024	25,14,037	10,17,998	Construction Material	No	-	-	-	-	14,96,039	
4	Relcon Infraprojects Ltd.	03-12-2024	51,28,645	14,86,777	Construction Material	No	-	-	-	-	36,41,868	
5	ADANI ELECTRICITY MUMBAI LTD.(“AEML”)	17-05-2025	51,59,803	51,59,803	Electricity Dues	No	-	-	-	-	-	
Total			1,82,75,994	1,06,53,007	76,22,987							

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* Claims verified & admitted for the Corporate Debtor till 30.09.2025. CBRE India Pvt. Ltd. has not provided any documents for verification of its claim. Relcon Infraprojects Ltd. has not provided any documents for verification of its claim.

Other creditors, if any, (other than financial creditors and operational creditors)

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1	JM Financial Asset Reconstruction Company Limited	02-12-2024***	2,73,71,135	2,38,52,007	Other Creditor			-	-	-	35,19,128	
2	Semnox Solutions Private Limited	03-12-2024	5,28,01,880	1,62,00,000	Other Operational Creditor			-	-	-	3,66,01,880	
3	CFM Asset Reconstruction Private Limited	27-01-2025**	3,85,85,024	3,37,60,722	Other Creditor			-	-	-	48,24,302	
4	Mr. Sunil Kumar Bansal acting as deemed resolution professional of PCK Corportation LLP.	07-04-2025	10,07,570	-	Other Creditor			-	-	-	10,07,570	
5	Sharad Kantilal Shah	17-04-2025	18,50,00,000	7,50,00,000	Other Creditor			-	-	-	11,00,00,000	
Total			30,47,65,609	14,88,12,729				15,59,52,880				

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